

Purchase of Vehicles for Family Planning Programme

117. SHRI JHARKHANDE RAI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have received any aid from the United States Agency for International Development for purchase of vehicles for Family Planning Programme during the last three years;

(b) if so, the amount and number of vehicles purchased; and

(c) the number out of them given to each State?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes.

(b) and (c). Under the Rupee Agreement signed in 1969-70, the USAID agreed to a grant of Rs. 60 million out of which Rs. 38.2 million were meant for the purchase of 1540 vehicles for the Family Planning Programme. Against this amount, a sum of Rs. 20 million as the cost of 1076 vehicles has been received from USAID during the year 1970-71.

Against 1540 vehicles provided in the Agreement, 1376 vehicles were received upto 1971-72. State-wise details of these vehicles are given below:

State	Vehicles supplied during		
	1969-70	1970-71	1971-72
1	2	3	4
1. Andhra Pradesh	64	30	18
2. Assam	—	—	6
3. Bihar	67	32	12
4. Gujarat	41	2	16
5. Haryana	16	8	8
6. Himachal Pradesh	—	—	—
7. Jammu and Kashmir	—	2	3
8. Kerala	18	27	4
9. Madhya Pradesh	17	4	13
10. Maharashtra	130	69	—
11. Mysore	2	6	1

	1	2	3	4
12. Orissa		64	49	8
13. Meghalaya		—	—	—
14. Punjab		19	24	5
15. Rajasthan		106	56	—
16. Tamilnadu		21	81	10
17. Uttar Pradesh		39	146	33
18. West Bengal		42	49	6
19. Delhi		1	1	—
		647	586	143

Use of Coal-Tar Colour in Foods and Sauces

118. SHRI PURSHOTTAM KAKODKAR : SHRI P. GANGADEB:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Central Committee for Food Standards set up by the Health Ministry has expressed concern regarding the use of coal-tar colour in foods and sauces;

(b) whether the Central Food Committee has recommended that coal-tar colours should be sold only under ISI marking; and

(c) if so, the reaction of the Union Government and steps proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING: (SHRI A. K. KISKU) :

(a) The Central Committee for Food Standards is aware of the use of non-permitted coal-tar colours in foods and sauces.

(b) Yes.

(c) The Government have accepted in principle the recommendation of the Central Committee for Food Standards and necessary action for amending the Prevention of Food Adulteration Rules has been initiated.

Rural water supply scheme in Problem Villages

119. SHRI PURSHOTTAM KAKODKAR : SHRI P. GANGADEB:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Union Government are considering the question of raising additional